## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

## LOK SABHA

## **UNSTARRED QUESTION NO. 1324**

TO BE ANSWERED ON 07.12.2015

### TRADITIONAL HABITATS FOR TRIBALS

1324: SHRI RAMSINH RATHWA:

SHRI P.K.BIJU:

SHRI P.P.CHAUDHARY:

SHRI INNOCENT:

SHRI VISHNU DAYAL RAM:

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has provided traditional habitats to the tribal communities, primitive communities and other forest dweller scheduled tribes in the reserved and protected forests:
- (b) if so, the details thereof during the last year; and
- (c) the details of the work being done by the Government for imparting elementary, primary, secondary, higher secondary education and higher education to the students including the facilities for drinking water, power supply, transport and health care in said areas?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA, 2006 in short) is for recognition and vesting of pre-existing individual and community rights of Scheduled Tribes and Other Traditional Forest Dwellers on the forests.
- (b): During the period 1<sup>st</sup> April, 2014 to 31<sup>st</sup> March, 2015 as many as 1,32,257 titles (1,25,642 individual titles and 6,615 community titles) have been distributed.
- (c): Ministry of Tribal Affairs administers two special area programmes namely Special Central Assistance (SCA) to Tribal Sub-Plan (TSP) and Grants under Article 275(1) of the Constitution wherein funds are provided to 23 States and 27 States respectively. Under these programmes, this Ministry supplements the State's Tribal Sub-Plan as an additive for undertaking various Tribal Development Initiatives and for raising the level of administration in Scheduled Areas with an aim to boost the economic and social status of tribal people. The Grants under Article 275(1) of the Constitution also covers setting up of Eklavya Model Residential Schools (EMRs). Besides, this Ministry has launched a new Central Sector Scheme Van Bandhu Kalyan Yojna (VKY) during 2014-15. This process envisages to ensure delivery of goods and services to the tribal population across the country while striking at the critical gaps in the sectors of Housing, Livelihood, Health & Sanitation, Drinking Water, Agriculture & Irrigation, Electricity, Education, Skill Development, Sports & Games and Preservation of Cultural Heritage etc. in a targeted manner through appropriate Institutional mechanism.

Ministry of Tribal Affairs also provides support for construction of residential schools and hostels in addition to scholarships to Scheduled Tribes children for Pre Matric, Post Matric, Top Class Educational Institutions, Research and overseas studies.

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